

or local sales till the price has come down to normal level. Departmental depots will be established in important towns in the South for sale of raw coffee and powder to bona fide consumers at a fair and reasonable price.

#### Automatic Looms

\*1201. Shri Nanshir Bharucha: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of mills which have applied for automatic looms in Bombay State and the number of automatic looms applied for;

(b) the mills which have been allotted automatic looms so far; and

(c) how many applications have so far been received from Bombay State for installation of automatic looms for export purposes only?

The Minister of Commerce (Shri Kanungo): (a) and (b) 72 mills had applied for automatic looms to be installed in replacement of ordinary looms: 68 of these mills have been allotted automatic looms for replacement.

(c) 13 mills.

#### Appointment of Inspectors for Newspapers Establishments

\*1202 Shri S. A. Mehdi: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Government have appointed Inspectors for the newspaper establishments in order to see that the provisions of the Wages Committee under the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1945 are implemented;

(b) if so, the names of the States which have appointed the Inspectors; and

(c) how many newspaper establishments in different States have implemented the provisions of the said Act?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). According to the information available, the States of Andhra Pradesh, Bihar, Bombay, Delhi, Madhya Pradesh, Madras and Rajasthan have already appointed Inspectors. The State of West Bengal have also sanctioned a post of Inspector.

(c) The implementation of the Act is the responsibility of the State Governments and the information is not readily available.

#### Jeep Case

\*1203 { Shri Ram Krishan Gupta:  
Shri Vidya Charan Shukla:  
Shri S. A. Mehdi:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 666 on the 26th February 1959 and state:

(a) whether the hearing of the jeep case instituted in UK. has since commenced, and

(b) if so, how far the case has progressed upto now?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Intimation has been received from our High Commissioner in UK. that the hearing of the case will commence some time in May, 1960

(b) Does not arise

#### Displaced Persons in Purana Qila

\*1204. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No 2176 on the 19th March, 1959 and state the latest position with regard to the displaced persons living in Purana Qila, Delhi who have been allotted plots in Lajpat Nagar but have not shifted so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Out of 296 families who had been allotted small plots in Lajpat Nagar only four have shifted so far.